

Item No.3

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

**Original Application No.111/2024(WZ)
Earlier Original Application No.273/2024(PB)**

News item titled: "Layer of toxic foam floats on surface of
Indrayani River in Pune" appearing in Hindustan Times
dated 12.02.2024

V/S

Talegaon Dabhade Municipal Council;

Talegaon Dabhade, Tal: Maval,

Dist. Pune

..... Respondent No. 6

REPLY AFFIDAVIT BY RESPONDNET NO. 6**Talegaon Dabhade Municipal Council****Date: 09/01/2025****Place: Pune****Reply Affidavit Filed By:**Adv. Krishna Sunil Shahane, 

Bsc. Agri, MBA – Agri Busi Mgmt, LL. B,

Sanad No. MAH/1583/2011.

&

Adv. Ram Sunil Shahane, 

BSL. LL. B, LLM.

Sanad No. MAH/1724/2012

Office at: Harshal Residency, Talegaon – Chakan Highway, Talegaon
Dabhade (Station), Taluka Maval, Dist. Pune, 410507.
Mobile No. 8888898110, 8552853003;
Email ID: adv.krishnashahane@gmail.com

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REPLY AFFIDAVIT BY RESPONDENT NO. 6
TALEGAON DABHADE MUNICIPAL COUNCIL

MOST RESPECTFULLY SUBMITTED:

1. I, Mr. Vijaykumar Panditrao Sarnaik; in Capacity of Chief Officer of, Respondent No. 6 i.e. Talegaon Dabhade Municipal Council having its Office at Talegaon Dabhade, Taluka Maval, District Pune, 410507; I have the knowledge of the facts and authority to file this affidavit, for and on behalf of the respondent no. 6, which I hereby do, on solemn affirmation and oath.

1. I respectfully state and submit that, the contents & news published in the said News item titled: "Layer of toxic foam floats on surface of Indrayani River in Pune" appearing in Hindustan Times dated 12.02.2024; viz. *"effluent in large quantities is reportedly being released inside the river water"*, contents / news published that *"The river is reportedly polluted as a result of untreated industrial and domestic waste being discharged into the river"*, contents published that *"While the Maharashtra Pollution Control Board (MPCB) attributes the pollution to domestic sewage"*; further contents / information published that *"However, rather than taking joint action, the authorities are busy with blame games and temporary action limited to their jurisdiction"*; all the aforesaid contents, information published vide aforesaid News Item Dtd. 12/02/2024 are based on incomplete information and the said contents / information is not completely true and therefore said information published vide News Item dtd. 12/02/2024 and contents therein are not accepted to this Respondent and therefore are denied;
2. At the Outset the respondent herein respectfully state and submit that, the Maharashtra Pollution Control Board (i.e. MPCB) / Respondent No. 1 in the said New Item dtd. 12/02/2024 and vide its Reply / Report Dtd. 24/05/2024 has wrongly contended & informed that, *"the river is getting*



polluted at multiple locations and the prime reason is the semi-treated and untreated domestic sewage from local bodies released into the Indrayani River through various drains” However the it is matter of fact that, the **Indrayani River is getting polluted due to industrial waste which is generated and released in the Indrayani River, by the industries which are located outside the jurisdiction of Respondent No. 6 Municipal Council and MPCB i.e. Respondent no. 1 can take action against them;**

3. The Respondent herein respectfully state and submit that, the Respondent no. 1 i.e. MPCB vide its said Report dtd. 24/05/2024 has given information to this Hon’ble Court with regards to the Quantity of Domestic Effluents being generated and left untreated by the Respondent no. 6 Municipal Council; in the said Report Respondent no. 1 has informed this Hon’ble Court that, “*water consumption is 24 MLD, Domestic Sewage generated is 19.2 MLD, Untreated Domestic Effluent quantity is 19.2 MLD and Discharge into Indrayani River is 19.2 MLD*”; However, the said contentions and information given by Respondent no. 1 is totally wrong and said information appears to be generated on the basis of incomplete information and therefore the contents, submissions and information given by Respondent no. 1 in its Report dtd. 24/05/2024 is denied and not accepted to this Respondent no. 6 Municipal Council.
4. The Respondent herein respectfully state and submit that, the Respondent no. 3 i.e. PMRDA vide its Reply Affidavit dtd. 10/10/2024 had submitted List of Proposed and Existing STP’s in various Municipal Regions and accordingly the Respondent no. 3 PMRDA at Sr. No. 2 i.e. Row No. 2 has informed this Hon’ble Court that, “*there are Zero Existing STP’s and No Proposed STP’s in Respondent no. 6 Municipal Region*”; However, the said information given by Respondent no. 3 is totally wrong / incorrect and said information also appears to be generated on the basis of incomplete information and therefore the contents, submissions and information given by Respondent no. 3 in its Reply Affidavit dtd. 10/10/2024 is denied and not accepted to this Respondent no. 6 Municipal Council.



5. Hence in pursuance of the aforesaid incomplete information submitted to this Hon'ble Court; the Respondent herein would like to bring it to the kind notice of this Hon'ble Court the True Facts regarding the existing infrastructure and further & forthcoming measures taken up by Respondent No. 6 Municipal Council with regards to systematic and scientific treatment of domestic sewage and waste water that is produced from the community of peoples living in the jurisdiction of the Respondent no. 6 Municipal Council;

Hence therefore the Respondent no. 6 Municipal Council herein is submitting its Pointwise Reply in following manner as under.....

1. The Respondent No. 6 herein state and submit that, in year 2011, the Population of Talegaon Dabhade (i.e. the Respondent no. 6 Municipal Council Area) was 56435; However today the Population of Talegaon Dabhade Municipal Region is more than One Lakh;
2. The Respondent No. 6 herein state and submit that, **the Talegaon Dabhade Municipal Region requires supply of 18 to 20 MLD Potable / Clean Drinking Water per Day;**
3. The Respondent herein further submit that, the required capacity / volume of Raw Water is lifted from two perineal water sources viz. Indrayani River and Pawana River; **out of which approximately 17 to 18 MLD of Raw Water is lifted by Respondent Municipal Council from Pawana River** and thereafter the said 17 to 18 MLD of Raw Water while lifting through pipes and till reaching filtration plant, incur losses and after undergoing Filtration Treatment, said raw water is converted to Potable / Clean / Filtered Drinking Water; **as such after water lifting losses and filtration wastage, the Respondent Municipal Council supplies 12 to 13 MLD of Potable / Clean / Filtered Drinking Water to its Population residing in its Municipal Region;**



Similarly an approximate quantity of 8 to 10 MLD of Raw Water is lifted by Respondent Municipal Council from Indrayani River and thereafter the said 8 to 10 MLD of Raw Water while lifting through pipes and till reaching filtration plant incur losses and after undergoing Filtration Treatment, said raw water is converted to Potable / Clean / Filtered Drinking Water; as such after water lifting losses and filtration wastage, the Respondent Municipal Council supplies 6 to 7 MLD of Potable / Clean / Filtered Drinking Water to its Population residing in its Municipal Region;

In the nutshell the Respondent Municipal Council after lifting raw water from Indrayani and Pawana Rivers; after treatment and after incurring raw water lifting losses; altogether supply approximately 18 to 20 MLD of treated Potable / Clean / Filtered Drinking Water to its Population residing in its Municipal Region;

The Respondent no. 6 herein further submits and would like to bring it to the kind notice of this Hon'ble Court that, after supply of around 18 to 20 MLD of treated Potable / Clean / Filtered Drinking Water; the said potable water is used by the community of peoples living in the jurisdiction of the Respondent no. 6 Municipal Council, for various domestic purposes; and after said domestic use; a volume of 14 to 15 MLD untreated household used water is generated and out of which approximately 2 MLD of untreated household waste water is treated immediately at source by 9 No's of Independent STP's constructed / installed at 9 Nos. of Residential Schemes / Complexes viz. Iconic Coop. Hsg. Society, Latis Coop. Hsg. Society, Balador Coop. Hsg. Society, Mantra City 360, Lakshore, Lake Paradise, Mohar Pratima, Shree Nagari and Yashwant Nagar Plus;



generated effluents; As such the said remaining household untreated waste water is discharged vide systematically constructed network of enclosed drainages primarily into three different Nalas; as such respondent herein submit that, the said remaining quantity of household waste water is not directly discharged into Indrayani River;

At the outset the Respondent no. 6 would like to bring it to the kind notice of this Hon'ble Court that, the industries generating and discharging trade effluents, toxic substances are not situated in the Municipal Region of this Respondent no. 6 Municipal Council and the MPCB i.e. Respondent no. 1 can take action against such industries,

5. The Respondent no. 6 herein state and submit that, the Respondent Municipal Council is taking speedy steps and continuous efforts to develop infrastructure for scientific treatment of the entire remaining quantity of 12 MLD Untreated Household Waste Water; And as a part of which the Respondent no. 6 has got sanctioned 3 Nos. of STP's and separate Under Ground Drainage System for Talegaon Dabhade Municipal Region and the said three STP's are of following capacity and technology, details are as under....

Sr. No.	Type of Infrastructure	Waste Water Treatment Capacity	Treatment Technology
1	STP's (Sewage Treatment Plant)	9.70 MLD	MMBR i.e. Moving Bed Biofilm Reactor Technology
2	STP's (Sewage Treatment Plant)	2.20 MLD	Phytorid Waste Water Treatment Technology



3	STP's (Sewage Treatment Plant)	2.45 MLD	Phytorid Water Technology	Waste Treatment
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The Respondent no. 6 herein state and submit that, out of the above referred three sanctioned STP's, **the Respondent no. 1 Municipal Council has completed 50% construction works of 2.45 MLD Sewage Treatment Plant and Respondent herein submit that, it shall complete the construction and bring into operation said 2.45 MLD Capacity STP by end of June 2025.** That the photos of Construction Works of said 2.45 MLD Capacity STP are submitted and annexed herewith and are **marked as Annexure – R2** for kind perusal and reference of this Hon'ble Court;

Accordingly, the Respondent No. 6 herein state and submit that, the work of acquisition of land for construction of 2.20 MLD Capacity STP is under progress and the Respondent Municipal Council is taking speedy steps for acquisition of land for setting up said 2.20 MLD Capacity STP;

The Respondent no. 6 herein, further state and submit that, the respondent municipal council had earlier vide Online Tendering System had appointed a Contractor in year 2019 for construction of said 9.70 MLD Capacity STP, however due to Corona Pandemic Conditions, the said work did not commenced for two years; and on the other hand the cost of construction had increased and therefore the earlier appointed contractor had denied to work on the basis of construction cost sanctioned in earlier Tender; Therefore the Respondent Municipal Council vide its Letter dtd. 05/01/2024 had requested UDD i.e. Urban Development Department to either Revise the DPR of said STP Or grant permission to increase / enhance construction cost of DPR of said 9.70 MLD Capacity STP; however, till today the Respondent no. 6 Municipal Council is awaiting reply of Urban Development Department in the present matter; pertaining



to which appointment of New Contractor for Construction of said 9.70 MLD Capacity STP is under progress; The Respondent no. 6 herein submit that, it shall take speedy steps and take up time to time follow-up with the Urban Development Department for seeking appropriate permission and shall appoint New Contractor and shall take time bounded efforts to commence and complete construction and operation of said 9.70 MLD Capacity STP

The Respondent no. 6 herein state and submit that, in addition to above referred three STP's, the Respondent Municipal Council has got sanctioned more 4 Nos. of Sewage Treatment Plants each having 50 KLD Capacity i.e. altogether having 2 MLD treatment capacity; and said 4 nos. of STP's are proposed to be constructed at four different locations within the Respondent Municipal Council Region;

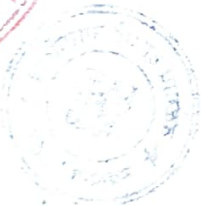
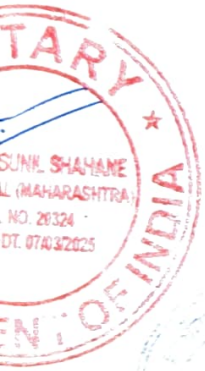
The Respondent herein state and submit that, the Respondent Municipal Council has also initiated with Online Tendering of the above referred 4 nos. of STP's and as such the Respondent no. 6 municipal council is taking speedy steps for appointing contractor and shall take time bounded efforts to commence and complete construction and operation of said 4 Nos. of STP's having total capacity of 2 MLD Sewage Treatment; That the copies of the Online Tendering Document in respect of said 4 Nos. of STP's is submitted and Annexed herewith and marker as **Annexure – R3** for kind perusal and reference of this Hon'ble Court;

6. The Respondent herein submit that, to enable hygiene and systematic disposal and bifurcation of household waste water and septic tank effluents, the respondent municipal council has got sanctioned the Underground Drainage System for the entire Municipal Region of Respondent Municipal Council; accordingly, the Respondent No. 6 has also granted workorder for construction of said Underground Drainage System to its respective contractor and



as such the Respondent no. 6 herein is taking time bounded efforts to commence and complete construction and operation of underground drainage system which shall enable hygienic surroundings in entire Municipal Region of Respondent no. 6 Municipal Council and the same shall also enable bifurcation and systematic discharged of household waste water and septic tank effluents and other sewage and will avoid mixture of household waste water with septic tank effluents and other sewage and further shall enable systematic flow of said household waste water and septic tank effluents and other sewage directly into the connected STP's and further treated water shall be discharged into the River;

In this manner the Respondent No. 6 Municipal Council herein has its own earlier existing 9 Nos. of Sewage Treatment Plants i.e. STP's of altogether 2 MLD Capacity; and the Respondent No. 6 Municipal Council herein has completed 50% construction work of STP having 2.45 MLD Capacity and shall commence its operation by end of June 2025; furthermore, the Respondent No. 6 Municipal Council herein has got sanctioned altogether additional 6 Nos. of STP's of Capacity 2.20 MLD, 9.70 MLD, 50 KLD, 50 KLD, 50 KLD and 50 KLD respectively at various locations within the Municipal Region of Respondent no. 6 municipal council; as such the Respondent no. 6 municipal council is under progress to setup a sophisticated and systematic Sewage Treatment Mechanism of 16.35 MLD Capacity in addition to its earlier existing 2 MLD capacity of Sewage Treatment; As such upon completion of entire infrastructure of Sewage Treatment Plants the Respondent no. 6 Municipal Council shall have the absolute capacity to treat household waste water / septic tank effluents / sewage of an approximate volume of 18.35 MLD; which is approximately 2 MLD buffer / more than the actual untreated water generated in the Municipal Region of the Respondent no. 6 municipal council. Hence therefore the respondent herein respectfully state and submit that, the



(12)

contentions and information submitted by Respondent no. 1 in its Report dtd. 24/05/2024 and the contentions and information submitted Respondent no. 3 in its Reply Affidavit dtd. 10/10/2024 with respect to water consumption in MLD, Domestic Sewage generated, Untreated Domestic Effluent quantity and Discharge into Indrayani River and about Existing and proposed STP's in Municipal Region of Respondent no. 6 municipal council is incorrect and is based on incomplete information;

AND for this Act of Kindness, as duty bound shall ever pray;

6. The Respondent no. 6 herein states that the annexures to the Affidavit in Reply are true copies of the Original.
7. I state that the contents of Paragraph nos 1 to 5 (1 to 6) & 6 herein above are based on facts true to my knowledge, and the submissions made therein are based on available information at the Office of Respondent Municipal Council, which I believe to be true and correct.

Solemnly affirmed at Talegaon Dabhade, Pune

Date: 09/01/2025



Vijaykumar P Sarnaik

Vijaykumar P Sarnaik
DEPONENT (Respondent No. 6)



AFFIDAVIT AND VERIFICATION

I, Mr. Vijaykumar Panditrao Sarnaik; in Capacity of Chief Officer of, Respondent No. 6 i.e. Talegaon Dabhade Municipal Council having its Office at Talegaon Dabhade, Taluka Maval, District Pune, 410507; hereby state that, I have submitted this Reply Affidavit on Solemn Affirmation and Oath.

I have verified the facts and the same are true to my personal know. I have not suppressed any material fact known to me and relevant to this matter.

Place: Talegaon Dabhade, Pune

Date: 09/01/2025

[Handwritten Signature]

Vijaykumar P Sarnaik
DEPONENT (Respondent No. 6)



Identified By & Before me....

Advocate _____

[Handwritten Signature]
KRISHNA SUNIL SHAHANE
PUBLIC NOTARY (GOVT. OF INDIA)
REG. NO. 20324, Exp. Date: 07/03/2025
TALUKA MAVAL, DIST. PUNE - 410 507.



NOTED AND REGISTERED
AT SERIAL NO. 122
ON: 08/01/2025



ANNEXURE - R1 .

Sr. No.	Society Name	STP Functional	Capacity (kLD)
1	Iconic co-op housing Society	YES	140
2	Latis co-op housing Society	YES	250
3	Balador co-op housing Society	YES	200
4	Mantra city 360	YES	350
5	Lakeshore	YES	250
6	Lake Paradise	YES	250
7	Mohar Pratima	YES	240
8	Shree Nagari	YES	150
9	Yashwant Nagar plus	YES	144



(Signature)

मुख्याधिकारी

तळेगाव दाभाडे नगरपरिषद

1) संस्कृती पार्क

2) लेकशोर

(15)



3) लुडिस

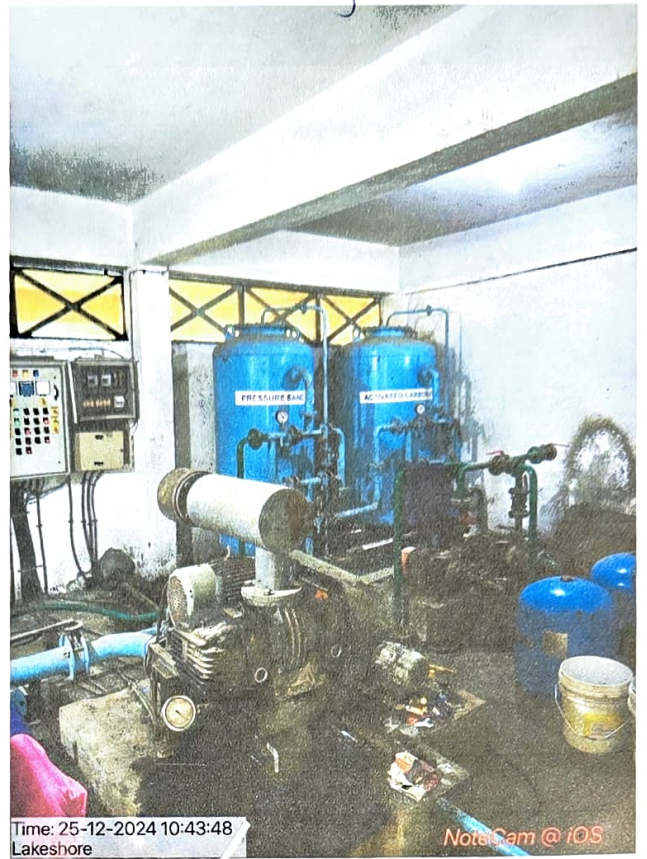
4) श्री नगरी



5) मोहर प्रतिमा

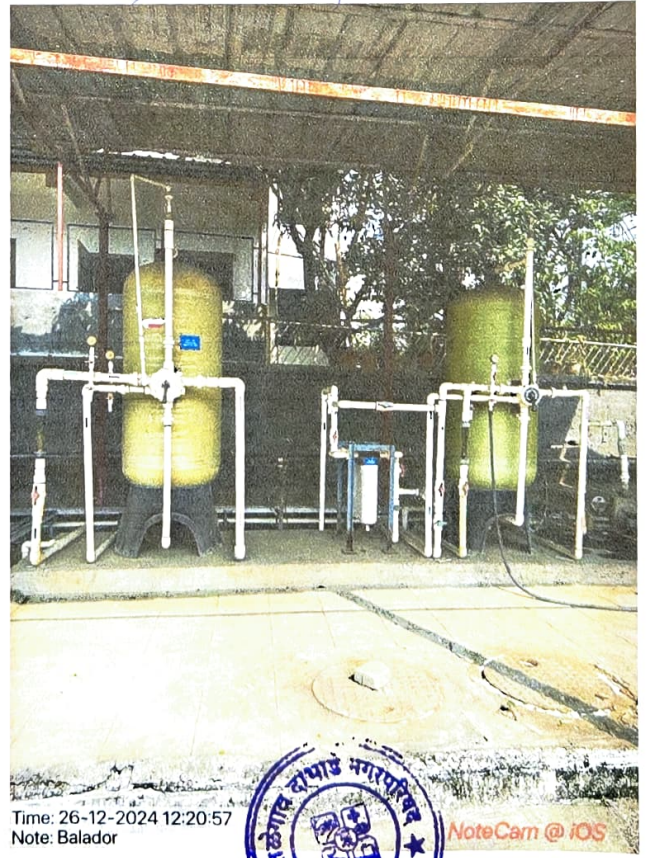
7) लेक शोअर

16



6) निलया

8) बालडोर



ANNEXURE – R2 copy of photographs of construction of 2.45 MLD capacity STP



Siddharth
मुख्याधिकारी
सुदूरपश्चिम प्रदेश नगरपालिका

ANNEXURE – R2 copy of photographs of construction of 2.45 MLD capacity STP



Mawal, Talegaon Dabhade, 410507,
 Maharashtra, India
 Lat 18.741443, Long 73.668772
 12/16/2024 02:13 PM GMT+05:30
 Note : Captured by GPS Map Camera



Mawal, Talegaon Dabhade, 410507,
 Maharashtra, India
 Lat 18.741279, Long 73.668762
 12/16/2024 03:55 PM GMT+05:30
 Note : Captured by GPS Map Camera



महाराष्ट्र
मुख्याधिकारी
शुद्धी व नगरपालिका

ANNEXURE – R2 copy of photographs of construction of 2.45 MLD capacity STP




मुख्याधिकारी
तळगाव तपासणे शाखा

ANNEXURE – R2 copy of photographs of construction of 2.45 MLD capacity STP






 मुख्याधिकारी
 तळेगाव दाभाडे नगरपालिका


ANNEXURE – R2 copy of photographs of construction of 2.45 MLD capacity STP



Talegaon Dabhade, MH, India
 Mawal, Talegaon Dabhade, 410507, MH, India
 Lat 18.740715, Long 73.669199
 03/01/2024 12:41 PM GMT+05:30
 Note : Captured by GPS Map Camera

GPS Map Camera




मुख्याधिकारी
 तळेगाव महानगरपालिका

(23)

eProcurement System Government of Maharashtra

Maharashtra
Tenders

Tender Details

Date : 08-Jan-2025 11:58 AM

Print

Basic Details

Organisation Chain	Directorate Of Municipal Administration Municipal Administration, Pune Municipal Council, Talegaon Dabhade Water Supply Department		
Tender Reference Number	TDMC/STP/OLDMORKHALA/2024		
Tender ID	2024_DMA_1123351_1	Withdrawal Allowed	Yes
Tender Type	Open Tender	Form of contract	Item Rate
Tender Category	Works	No. of Covers	2
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Online	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

Payment Instruments

Online Bankers	S.No	Bank Name
	1	SBI Bank

Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	Scop of work
2	Finance	.xls	boq

Tender Fee Details, [Total Fee in ₹ * - 2,000]

Tender Fee in ₹	1,500	Processing Fee in ₹	500	Fee Payable To	Nil	Fee Payable At	Nil
Tender Fee Exemption Allowed	No						

EMD Fee Details

EMD Amount in ₹	15,000	EMD Exemption Allowed	No
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	Nil	EMD Payable At	Nil

Click to view modification history

Work /Item(s)

Title	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Old Morkhala in Talegaon Dabhade Municipal Council					
Work Description	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Old Morkhala in Talegaon Dabhade Municipal Council					
Pre Qualification Details	Please refer Tender documents.					
Independent External Monitor/Remarks	NA					
Show Tender Value in Public Domain	No					
Tender Value in ₹	0.00	Product Category	Civil Works	Sub category	NA	
Contract Type	Tender	Bid Validity(Days)	90	Period Of Work(Days)	180	
Location	Talegaon Dabhade Municipal Council	Pincode	410506	Pre Bid Meeting Place	Talegaon Dabhade Municipal Council	
Pre Bid Meeting Address	Talegaon Dabhade Municipal Council	Pre Bid Meeting Date		Bid Opening Place	Talegaon Dabhade Municipal Council	

<https://mahatenders.gov.in/nicgp/app?component=%24DirectLink&page=PublishedView...>

08-01-2025



मुख्याधिकारी
तळेगाव दाभाडे नगरपालिका

			16-Dec-2024 03:00 PM
Should Allow NDA Tender	No	Allow Preferential Bidder	No

Critical Dates



Publish Date	12-Dec-2024 11:00 AM	Bid Opening Date	30-Dec-2024 12:30 PM
Document Download / Sale Start Date	12-Dec-2024 11:00 AM	Document Download / Sale End Date	26-Dec-2024 05:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	12-Dec-2024 11:00 AM	Bid Submission End Date	26-Dec-2024 05:00 PM
Financial Bid Opening Date	07-Jan-2025 05:15 PM		

Tender Documents

NIT Document	S.No	Document Name	Description	Document Size (In KB)
	1	Tendernotice_1.pdf	Scope of work	1227.97

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (In KB)
	1	Tender Documents	tenderform.pdf	scope of work	1210.38
	2	BOQ	BOQ_1960694.xls	boq	255.00

Latest Corrigendum List

S.No	Corrigendum Title	Corrigendum Type	View
1	Tender Date Extension	Date	
2	Date extentions	Other	
3	Scope of work	Terms and Conditions	

Bid Openers List

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	vksarnaik@gmail.com	Vijaykumar Sarnaik	VIJAYKUMAR PANDITRAO SARNAIK
2.	kailaskasab100@gmail.com	KAILAS KASAB	KASAB KAILAS PARASHURAM
3.	pamuphale@gmail.com	PRAMOD PHULE	PRAMOD LALCHAND PHULE

Tender Properties

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Stage to disclose Bid Details in Public Domain	Technical Bid Opening
BoQ Comparative Chart model	Normal	BoQ Compartive chart decimal places	2
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

Tender Inviting Authority

Name	Chief Officer
Address	Talegaon Dabhade Municipal Council



(Signature)
मुख्याधिकारी

तळेगाव दाभाडे नगरपरिषद

eProcurement System Government of Maharashtra
 Created By: Abhishek Shinde
 Created Date/Time: 06-Jan-2025 10:48 AM
Tender Title: Supplying, Erecting and commissioning of 50 kid capacity pre-fabricated packaged sewage treatment plant at Old Morkhala in Talegaon Dabhade Municipal Council
 Tender ID: 2024_DWA_1123351_1

Tender Inviting Authority: Chief Officer, Talegaon Dabhade Municipal Council
 Name of Work: Supplying, Erecting and commissioning of 50 kid capacity pre-fabricated packaged sewage treatment plant at old Morkhala in Talegaon Dabhade Municipal Council
 Contract No:

SCHEDULE OF WORK / ITEM(S)

Sl.No	Description of Work / Item(s)	No. of Qty	Units	Estimated Rate	ELECTROCOOL ENGINEERING (GSTN-NA) BID ID -6384066		Rajneer Envitech Private Limited (GSTN-MA) BID ID -6376242		GREENWRO ENVIRONMENTAL SYSTEMS PVT LTD (GSTN-MA) BID ID -6370228	
					Rate	Amount	Rate	Amount	Rate	Amount
1.00	Supplying, Erecting and commissioning of 50 kid capacity pre-fabricated packaged sewage treatment plant at old Morkhala in Talegaon Dabhade Municipal Council (Including 1 year Maintenance, Manpower & Repairs)	1.00	per month	0.00	2100000.00	1770000.00	1770000.00	2390000.00	2390000.00	2390000.00
1.01	1. Screen Chamber in MSEP with SS304 screen as per suppliers specification. 2. Oil and Grease Trap in MSEP with provision for removal of oil as per suppliers specification. 3. Attached growth based aeration treatment tank in MSEP with required diffusers, blowers for providing air and required pumps, control mechanisms. The design will be as per suppliers specifications with attached growth media of surface area of minimum 4000 m2/m3. 4. Tube settler tank with tube settler media for separation of sludge as per suppliers specification. 5. Pressure Sand Filler as per required capacity with complete backwash system and feed pump. 6. Activated Carbon Filler as per required capacity with complete backwash system and feed pump. 7. Chlorination unit as required for disinfection. 8. Control panel with fully automatic operations									

L1 Amount	L1 Vendor
-----------	-----------

1770000.00	Rajneer Envitech Private Limited
------------	----------------------------------

2390000.00

1770000.00

2100000.00

Total in Figures

Lowest Amount Quoted BY: Rajneer Envitech Private Limited(1770000.00)



(Signature)
 मुख्याधिकारी
 टैलेगाव दाबहाडे नगरपालिका

eProcurement System Government of Maharashtra	
Maharashtra	Tender Details
Tenders	Date : 08-Jan-2025 11:55 AM

Print

Basic Details

Organisation Chain	Directorate Of Municipal Administration Municipal Administration, Pune Municipal Council, Talegaon Dabhade Water Supply Department		
Tender Reference Number	TDMC/STP/AishwaryaHotel/2024		
Tender ID	2024_DMA_1123414_1	Withdrawal Allowed	Yes
Tender Type	Open Tender	Form of contract	Fixed-rate
Tender Category	Works	No. of Covers	2
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Online	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

Payment Instruments

Online Bankers	S.No	Bank Name
	1	SBI Bank

Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	Scope of work
2	Finance	.xls	boq

Tender Fee Details, [Total Fee in ₹ * - 2,000]

Tender Fee in ₹	1,500	Processing Fee in ₹	500	Fee Payable To	Nil	Fee Payable At	Nil
Tender Fee Exemption Allowed	No						

EMD Fee Details

EMD Amount in ₹	15,000	EMD Exemption Allowed	No
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	Nil	EMD Payable At	Nil

Click to view modification history

Work /Item(s)

Title	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near Aishwarya hotel in Talegaon Dabhade Municipal Council (Including 1 year Maintenance manpower Repairs)				
Work Description	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near Aishwarya hotel in Talegaon Dabhade Municipal Council (Including 1 year Maintenance manpower Repairs)				
Pre Qualification Details	Please refer Tender documents.				
Independent External Monitor/Remarks	NA				
Show Tender Value in Public Domain	No				
Tender Value in ₹	0.00	Product Category	Civil Works	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	90	Period Of Work(Days)	180
Location	Talegaon Dabhade	Pincode	410506	Pre Bid Meeting Place	



मुख्याधिकारी
तालगाव दाभाडे नगरपालिका

(27)

Pre Bid Meeting Address	Talegaon Dabhade Municipal Council	Pre Bid Meeting Date	16-Dec-2024 03:00 PM	Bid Opening Place	Talegaon Dabhade Municipal Council
Should Allow NDA Tender	No	Allow Preferential Bidder	No		

Critical Dates



Publish Date	12-Dec-2024 11:00 AM	Bid Opening Date	30-Dec-2024 12:30 PM
Document Download / Sale Start Date	12-Dec-2024 11:00 AM	Document Download / Sale End Date	26-Dec-2024 05:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	12-Dec-2024 11:00 AM	Bid Submission End Date	26-Dec-2024 05:00 PM
Financial Bid Opening Date	07-Jan-2025 05:15 PM		

Tender Documents

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	terms and conditions	1244.22

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	Tender Documents	details.pdf	scope of work	1583.16
	2	BOQ	BOQ_1960861.xls	boq	255.00
	3	Tender Documents	tenderform.pdf	terms and conditions	1226.63

Latest Corrigendum List

S.No	Corrigendum Title	Corrigendum Type	View
1	Tender Date Extension	Date	
2	Terms and conditions	Other	

Bid Openers List

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	vksarnaik@gmail.com	Vijaykumar Sarnaik	VIJAYKUMAR PANDITRAO SARNAIK
2.	kailaskasab100@gmail.com	KAILAS KASAB	KASAB KAILAS PARASHURAM
3.	pamuphale@gmail.com	PRAMOD PHULE	PRAMOD LALCHAND PHULE

Tender Properties

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Stage to disclose Bid Details in Public Domain	Technical Bid Opening
BoQ Comparative Chart model	Normal	BoQ Comparative chart decimal places	2
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

Tender Inviting Authority

Name	Chief Officer
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(Signature)

मुख्याधिकारी
तळेगाव दाभाडे नगरपरिषद

eProcurement System Government of Maharashtra
 Created By: Abhishek Shinde
 Created Date/Time: 08-Jan-2025 10:51 AM
Tender Title: Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near Aishwarya hotel in Talegaon Dabhade Municipal Council (Including 1 year Maintenance manpower Repairs)
 Tender ID: 2024_DMA_1123414_1

Tender Inviting Authority: Chief Officer Talegaon Dabhade Municipal Council
Name of Work: Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near A

SCHEDULE OF WORK / ITEM(S)

Sl.No	Description of Work / Item(s)	No. of Qty	Units	Estimated Rate	GREENVFO ENVIRONMENTAL SYSTEMS PVT LTD (GSTN-NA) BID ID - 6367102	ELECTROCOOL ENGINEERING (GSTN-NA) BID ID -6383311	Rajneer Envitech Private Limited (GSTN-NA) BID ID -6375016
					Rate	Rate	Rate
1.00	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near Aishwarya hotel in Talegaon Dabhade Municipal Council (Including 1 year Maintenance Manpower & Repairs)						
1.01	1. Screen Chamber in MSEP with SS304 screen as per suppliers specification. 2. Oil and Grease Trap in MSEP with provision for removal of oil as per suppliers specification. 3. Attached growth based aeration treatment tank in MSEP with required diffusers, blowers for providing air and required pumps, control mechanisms. The design will be as per suppliers specifications with attached growth media of surface area of minimum 4000 m2/m3 4. Tube settler tank with tube settler media for separation of sludge as per suppliers specification. 5. Pressure Sand Filter as per required capacity with complete backwash system and feed pump. 6. Activated Carbon Filter as per required capacity with complete backwash system and feed pump. 7. Chlorination unit as required for disinfection. 8. Control panel with fully automatic operations.	1.00	per month	0.00	2550000.00	2100000.00	1770000.00

L1 Amount	L1 Vendor
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1770000.00	Rajneer Envitech Private Limited
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Total in Figures: 2550000.00 2100000.00 1770000.00

Lowest Amount Quoted BY: Rajneer Envitech Private Limited(1770000.00)



(Signature)
 मुख्याधिकारी
 तळेगाव दाभाडे नगरपरिषद

eProcurement System Government of Maharashtra

Maharashtra
Tenders

Tender Details

Date : 08-Jan-2025 11:56 AM

Print

Basic Details

Organisation Chain	Directorate Of Municipal Administration Municipal Administration, Pune Municipal Council, Talegaon Dabhade Water Supply Department		
Tender Reference Number	TDMC/STP/NEWMORKHALA/2024		
Tender ID	2024_DMA_1123360_1	Withdrawal Allowed	Yes
Tender Type	Open Tender	Form of contract	Item Rate
Tender Category	Works	No. of Covers	2
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Online	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

Payment Instruments

Online Bankers	S.No	Bank Name
	1	SBI Bank

Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	Scope of work
2	Finance	.xls	boq

Tender Fee Details, [Total Fee in ₹ * - 2,000]

Tender Fee in ₹	1,500	Fee Payable At	Nil
Processing Fee in ₹	500		
Fee Payable To	Nil		
Tender Fee Exemption Allowed	No		

EMD Fee Details

EMD Amount in ₹	15,000	EMD Exemption Allowed	No
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	Nil	EMD Payable At	Nil

Click to view modification history

Work /Item(s)

Title	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at New Morkhala in Talegaon Dabhade Municipal Council Including 1 year Maintenance Manpower and Repairs				
Work Description	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at New Morkhala in Talegaon Dabhade Municipal Council Including 1 year Maintenance Manpower and Repairs				
Pre Qualification Details	Please refer Tender documents.				
Independent External Monitor/Remarks	NA				
Show Tender Value in Public Domain	No				
Tender Value in ₹	0.00	Product Category	Civil Works	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	90	Period Of Work(Days)	180
Location	Talegaon Dabhade	Pincode	410506	Pre Bid Meeting Place	



मुख्याधिकारी

तळेगाव दाभाडे नगरपरिषद

Pre Bid Meeting Address	Talegaon Dabhade Municipal Council	Pre Bid Meeting Date	16-Dec-2024 03:00 PM	Bid Opening Place	Talegaon Dabhade Municipal Council
Should Allow NDA Tender	No	Allow Preferential Bidder	No		

Critical Dates



Publish Date	12-Dec-2024 11:00 AM	Bid Opening Date	30-Dec-2024 12:30 PM
Document Download / Sale Start Date	12-Dec-2024 11:00 AM	Document Download / Sale End Date	26-Dec-2024 11:56 AM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	12-Dec-2024 11:00 AM	Bid Submission End Date	26-Dec-2024 05:00 PM
Financial Bid Opening Date	07-Jan-2025 05:15 PM		

Tender Documents

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	Terms and conditions	1069.18

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	Tender Documents	tenderform.pdf	terms and conditions	1051.59
	2	BOQ	BOQ_1960711.xls	boq	255.00

Latest Corrigendum List

S.No	Corrigendum Title	Corrigendum Type	View
1	Tender Date Extension	Date	
2	terms and conditions	Other	

Bid Openers List

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	vkarnaik@gmail.com	Vijaykumar Sarnaik	VIJAYKUMAR PANDITRAO SARNAIK
2.	kailaskasab100@gmail.com	KAILAS KASAB	KASAB KAILAS . PARASHURAM
3.	pamuphale@gmail.com	PRAMOD PHULE	PRAMOD LALCHAND PHULE

Tender Properties

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Stage to disclose Bid Details in Public Domain	Technical Bid Opening
BoQ Comparative Chart model	Normal	BoQ Comparative chart decimal places	2
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

Tender Inviting Authority

Name	Chief Officer
Address	Talegaon Dabhade Municipal Council



(Signature)
 मुख्याधिकारी
 तळेगाव दाभाडे नगरपरिषद

eProcurement System Government of Maharashtra
 Created By: Abhishek Shinde
 Created Date/Time: 08-Jan-2025 10:56 AM
Tender Title: Supplying, Erecting and commissioning of 50 kid capacity pre-fabricated packaged sewage treatment plant at New Morkhala in Talegaon Dabhade Municipal Council Including 1 year Maintenance Manpower and Repairs
 Tender ID: 2024_DWA_1123360_1

Tender Inviting Authority: Chief Officer Talegaon Dabhade Municipal Council
 Name of Work: Supplying, Erecting and commissioning of 50 kid capacity pre-fabricated packaged sewage treatment plant at New Morkhala in Talegaon Dabhade Municipal Council
 Contract No:

SCHEDULE OF WORK / ITEM(S)

Sl.No	Description of Work / Item(s)	No of Qty	Units	Estimated Rate	Rajneer Envitech Private Limited (GSTN-NA) BID ID -6376208		ELECTROCOOL ENGINEERING (GSTN-NA) BID ID -63839957		GREENVIRO ENVIRONMENTAL SYSTEMS PVT LTD (GSTN-NA) BID ID -6370226	
					Rate	Amount	Rate	Amount	Rate	Amount
1.00	Supplying, Erecting and commissioning of 50 kid capacity pre-fabricated packaged sewage treatment plant at New Morkhala in Talegaon Dabhade Municipal Council (Including 1 year Maintenance, Manpower & Repairs)									
1.01	1. Screen Chamber in MSEP with SS304 screen as per suppliers specification. 2. Oil and Grease Trap in MSEP with provision for removal of oil as per suppliers specification. 3. Attached growth based aeration treatment tank in MSEP with required diffusers, blowers for providing air and required pumps, control mechanisms. The design will be as per suppliers specifications with attached growth media of surface area of minimum 4000 m2/m3 4. Tube settler tank with tube settler media for separation of sludge as per suppliers specification. 5. Pressure Sand Filler as per required capacity with complete backwash system and feed pump. 6. Activated Carbon Filter as per required capacity with complete backwash system and feed pump. 7. Chlorination unit as required for disinfection. 8 Control panel with fully automatic operations.	1.00	per month	0.00	1770000.00	2100000.00	2100000.00	2550000.00	2550000.00	2550000.00

L1 Amount	L1 Vendor
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1770000.00	Rajneer Envitech Private Limited
------------	----------------------------------

2550000.00

2100000.00

1770000.00

Total in Figures

Lowest Amount Quoted BY: Rajneer Envitech Private Limited(1770000.00)



(Signature)
 मुख्याधिकारी
 तळेगाव दाभाडे नगरपरिषद

eProcurement System Government of Maharashtra	
Maharashtra Tenders	Tender Details
Date : 08-Jan-2025 11:55 AM	
Print	

Basic Details

Organisation Chain	Directorate Of Municipal Administration Municipal Administration, Pune Municipal Council, Talegaon Dabhade Water Supply Department		
Tender Reference Number	TDMC/STP/YASHAWANTNAGAR/2024		
Tender ID	2024_DMA_1123366_1	Withdrawal Allowed	Yes
Tender Type	Open Tender	Form of contract	Item Wise
Tender Category	Works	No. of Covers	2
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Online	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

Payment Instruments

Online Bankers	S.No	Bank Name
	1	SBI Bank

Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	SCOPE OF WORK
2	Finance	.xls	boq

Tender Fee Details, [Total Fee in ₹ * - 2,000]

Tender Fee in ₹	1,500	Fee Payable To	Nil	Fee Payable At	Nil
Processing Fee in ₹	500	Tender Fee Exemption Allowed	No		

EMD Fee Details

EMD Amount in ₹	15,000	EMD Exemption Allowed	No
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	Nil	EMD Payable At	Nil

Click to view modification history

Work /Item(s)

Title	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near Yashawantnagar smashanbhumi nala in Talegaon Dabhade Municipal Council (Including 1 year Maintenance, Manpower Repairs)				
Work Description	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near Yashawantnagar smashanbhumi nala in Talegaon Dabhade Municipal Council (Including 1 year Maintenance, Manpower Repairs)				
Pre Qualification Details	Please refer Tender documents.				
Independent External Monitor/Remarks	NA				
Show Tender Value in Public Domain	No				
Tender Value in ₹	0.00	Product Category	Civil Works	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	90	Period Of Work(Days)	180
Location	Talegaon dabhade	Pincode	410506	Pre Bid Meeting Place	

मुख्याधिकारी

तळेगाव दाभाडे नगरपरिषद



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-R3
(33)

Pre Bid Meeting Address	Talegaon dabhade Municipal Council	Pre Bid Meeting Date	16-Dec-2024 03:00 PM	Bid Opening Place	Talegaon dabhade Municipal Council
Should Allow NDA Tender	No	Allow Preferential Bidder	No		

Critical Dates



Publish Date	12-Dec-2024 11:00 AM	Bid Opening Date	30-Dec-2024 12:30 PM
Document Download / Sale Start Date	12-Dec-2024 11:55 AM	Document Download / Sale End Date	26-Dec-2024 05:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	12-Dec-2024 11:00 AM	Bid Submission End Date	26-Dec-2024 05:00 PM
Financial Bid Opening Date	07-Jan-2025 05:15 PM		

Tender Documents

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	Terms and conditions	1246.02

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	Tender Documents	details.pdf	scope of work	1583.16
	2	Tender Documents	tenderform.pdf	terms and conditions	1228.44
	3	BOQ	BOQ_1960718.xls	boq	316.50

Latest Corrigendum List

S.No	Corrigendum Title	Corrigendum Type	View
1	Tender Date Extension	Date	
2	terms and conditions	Other	

Bid Openers List

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	vkarnaik@gmail.com	Vijaykumar Sarnaik	VIJAYKUMAR PANDITRAO SARNAIK
2.	kailaskasab100@gmail.com	KAILAS KASAB	KASAB KAILAS PARASHURAM
3.	pamuphale@gmail.com	PRAMOD PHULE	PRAMOD LALCHAND PHULE

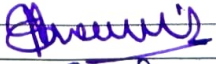
Tender Properties

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Stage to disclose Bid Details in Public Domain	Technical Bid Opening
BoQ Comparative Chart model	Normal	BoQ Comparative chart decimal places	2
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

Tender Inviting Authority

Name	Chief Officer
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 मुख्याधिकारी
 तळेगाव दाभाडे नगरपालिका

eProcurement System Government of Maharashtra
 Created By: Abhishek Shinde
 Created Date/Time: 08-Jan-2025 10:54 AM
Tender Title: Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near Yashawantnagar smashanbhumi nala in Talegaon Dabhadre Municipal Council (Including 1 year Maintenance, Manpower Repairs)
 Tender ID: 2024_DMA_1123366_1

Tender Inviting Authority: Chief Officer Talegaon Dabhadre Municipal Council
 Name of Work: Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near Y
 Contract No:

SCHEDULE OF WORK / ITEM(S)								
Sl.No	Description of Work / Item(s)	No. of Qty	Units	Estimated Rate	Rate	Amount	Rate	Amount
1.00	Supplying, Erecting and commissioning of 50 kld capacity pre-fabricated packaged sewage treatment plant at Near YashavantiNagar Cemetery in Talegaon Dabhadre Municipal Council (Including 1 year Maintenance, Manpower & Repairs)							
1.01	1. Screen Chamber in MSEP with SS304 screen as per suppliers specification. 2. Oil and Grease Trap in MSEP with provision for removal of oil as per suppliers specification. 3. Attached growth based aeration treatment tank in MSEP with required diffusers, blowers for providing air and required pumps, control mechanisms. The design will be as per suppliers specifications with attached growth media of surface area of minimum 4000 m2/m3 4. Tube settler tank with tube settler media for separation of sludge as per suppliers specification. 5. Pressure Sand Filter as per required capacity with complete backwash system and feed pump. 6. Activated Carbon Filter as per required capacity with complete backwash system and feed pump. 7. Chlorination unit as required for disinfection. 8. Control panel with fully automatic operations.	1.00	per month	0.00	2100000.00	2100000.00	1770000.00	1770000.00
						2550000.00		2550000.00
								1770000.00

L1 Amount L1 Vendor

1770000.00 Rajneer Envitech Private Limited

1770000.00

2550000.00

2100000.00

Total in Figures

Lowest Amount Quoted By: Rajneer Envitech Private Limited(1770000.00)



(Signature)
 मुख्याधिकारी
 तळेगाव दाभाडे नगरपरिषद